

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 87/2011

Subject: Determination of Transmission Tariff for combined assets of 400 kV D/C Gorakhpur- Lucknow Transmission Line along with its associated bays and 30% FSC on 400 kV D/C Gorakhpur-Lucknow Transmission Line at Lucknow along with associated bays under NRSS- X , from anticipated DOCO to 31.3.2014 for tariff block 2009-14 period in Northern Region (combined assets of NRSS-X)

Date of Hearing: 19.1.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: Power Grid Corporation of India Ltd.

Respondents: Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & 16 others

Parties present: Shri M.M. Mondal, PGCIL
Shri S.S. Raju, PGCIL
Shri R.B.Sharma, BRPL
Shri Sanjay Srivastav, BRPL
Shri Sunil Barnwal, BRPL

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the matter is adjourned.

2. The petition shall be listed for hearing on 16.2.2012.

By order of the Commission

(T.Rout)
Joint Chief (Law)
23.1.2012